GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1496

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

SMUGGLING OF NARCOTICS

1496. PROF. K.V. THOMAS:
SHRI SUBHASH PATEL:
SHRI AJAY NISHAD:
SHRI MOHD. SALIM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of smuggling of narcotic drugs/substances including ganja from across the border;
- (b) if so, the number of such cases reported, quantum of drugs seized and smugglers arrested during each of the last three years and the current year, border wise;
- (c) whether there are reports of involvement of Government officials in the said cases of smuggling;
- (d) if so, the details thereof and the action taken against such officials;
- (e) whether the Government proposes to give more powers to BSF personnel to curb cross-border smuggling; and
- (f) if so, the details thereof along with the other measures taken to curb smuggling along the border areas of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (f): The information is being collected and will be laid on the Table of the House.
